

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2014

Dated: 07th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Indian Power Corporation Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vivek Mathur

Counsel for the Respondent(s) : Mr. Pratik Dhar
Mr. C. K. Rai
Mr. Umesh Prasad for R.1

ORDER

As agreed by learned counsel for the parties, list the matter on
11.07.2017.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh